

(c) The breakdown of casualties is as under:—

Year	Killed	Injured
1955	5	..
1956	6	2
1957	2	11
	—	—
Total	13	13
	—	—

None of the train crew or passengers was injured or had lost his life.

(d) Nothing as yet.

#### Railway Quarters at Kharagpur

735. Shri M. Elias: Will the Minister of Railways be pleased to state:

(a) how many railway contractors at Kharagpur have been permitted by the Railway authorities to construct houses in the Railway area;

(b) the terms and conditions to be observed by the contractors for constructing such houses in the Railway area; and

(c) whether such contractors can rent out these houses?

The Deputy Minister of Railways (Shri Shah Nawaz Khan): (a) 10 Railway contractors have been granted temporary occupation of plots in Railway land with permission to erect temporary structures for housing their labour and materials required in connection with execution of Railway contract works.

(b) and (c). Plots were allotted under temporary license agreement terms with the Railway's right to resume possession at any time giving 30 days' notice. The agreements also prohibit the licensees to sublet the structures to any outsider.

#### Parcel Office, Cannanore

736. { Shri Punnoose:  
      { Shri Vasudevan Nair:

Will the Minister of Railways be pleased to state:

(a) whether a representation has been made to the General Manager

Southern Railway, Madras, by the Handloom cloth dealers and also manufacturers of Cannanore, Kerala, regarding inadequacy of staff at the Parcel Office at Cannanore; and

(b) if so, the action taken in the matter?

The Deputy Minister of Railways (Shri Shah Nawaz Khan): (a) Yes, from the Kerala Handloom Cloth Manufacturers Society, Cannanore, to the Southern Railway administration.

(b) The question of sanctioning three additional Parcel Clerks is under active consideration of the Southern Railway administration.

#### Roads in Delhi

737. Shri D. C. Sharma: Will the Minister of Transport and Communications be pleased to state the total amount allotted during the year 1957-58 by the Government of India for the construction of the C.P.W.D. roads in Delhi State?

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): Rs. 40.75 lakhs.

#### Roads in Punjab

738. { Shri D. C. Sharma:  
      { Shri Ram Krishan:

Will the Minister of Transport and Communications be pleased to state:

(a) the amount allotted to the Punjab State from the Central Road Fund during the year 1957-58; and

(b) the names of the schemes sanctioned?

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): (a) Rs. 9.01 lakhs.

(b) Only one new work namely construction of a jeepable road from Koksar to Zing Zing Bar in Lahaul Valley was sanctioned in the Punjab during the current financial year from Central Road Fund. Forty other works: